

India has not received any Report of a Special Committee constituted by the Government of Karnataka regarding financing additional 6500 MW of power generating capacity to meet the requirement of the State Government.

(c) to (e). Do not arise.

### **Man-Made Fibre Industry**

3534. SHRIMATI BASAVARAJESWARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government are considering a package of measures to save the man-made fibre industry;

(b) if so, what are the main features thereof; and

(c) to what extent these measures are likely to benefit the industry and by what time these packages will be announced?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) to (c). A package of measures for exports promotion to save the man-made fibre industry suggested by the Silk and Rayon Textiles Export Promotion Council is under consideration by the Government.

### **Allotment of Funds for Biogas Units Programme in Orissa State**

3536. SHRIMATI JAYANTI PATNAIK: SHRI V. SOBHANADREESWARA RAO:

Will the Minister of ENERGY be pleased to state:

(a) whether there is a need for more Central funding for the bio-gas plants in

States like Orissa where it has been very successfully implemented during the past few years;

(b) if so, the basis of allotment of funds by Government for this programme to different States;

(c) the amount proposed to be spent by Union Government in 1987-88 on biogas programme in various States; and

(d) the details thereof?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (d). Yes, Sir. A sum of only Rs. 42.00 crores has been provided as overall Budget Estimates for 1987-88 for the entire country for implementation of National Project for Biogas Development which caters to family type biogas plants and Rs. 4.5 crores for community/institutional biogas plants. Funds have not been earmarked State-wise. But they are released to state Governments and programme implementing agencies in instalments on the basis of targets fixed and the achievement made as per approved norms. Already, a total of Rs. 23.22 crores has been sanctioned to State Governments and programme implementing agencies, including Rs. 44.25 lakhs to Government of Orissa, during April-June, 1987. If more allocation of total funds is made available, more could be given to States where successful implementation takes place.

### **Chukha Hydel Project at Bhutan**

3536. SHRIMATI JAYANTI PATNAIK: Will the Minister of ENERGY be pleased to state:

(a) whether the Chukha hydel project started at Bhutan with the collaboration of National Hydro-electric Power Corporation has been completed;